

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA NO. 80 OF 2020

Derick Lobo Applicant

V e r s u s

PI Old Goa Police Station & anr. Respondents

Mr. C. Padgaonkar, Advocate for the Applicant.

Mr. Pravin Faldessai, Addl. Public Prosecutor for Respondents.

CORAM: M. S. JAWALKAR, J.
DATE: 18th November, 2020.

P.C.

Mr. C. Padgaonkar, the learned Counsel, appears for the Applicant and Mr. Pravin Faldessai, the learned Additional Public Prosecutor, appears for the respondents.

2. Learned Additional Public Prosecutor seeks time to file reply.

3. Time granted. Stand over to 25.11.2020.

4. Leave to re-number the prayer clause is granted.

Amendment to be carried out before the next date.

M. S. JAWALKAR, J.

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